

### Monthly Report on Compliance with the 3 Adjournment Rule

| Sl. No. | Court                        | District   | Case Type               | Case Number | Date of Institution | Date of Disposal         | Number of days between Final hearing and Judgment | Number of Adjournments Granted |
|---------|------------------------------|--|-------------------------|-------------|---------------------|--------------------------|---|--------------------------------|
| 1       | Commercial Court at Alipore  | South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram                                 |                         |             |                     | Nil                      |   |                                |
| 2       | Commercial Court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly  | Misc. A (Com)           | 2/2024      | 14-03-2024          | 18-04-2024               | 1 Day   | Ni                             |
| 3       | Commercial Court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly  | Misc. Case (Com)        | 20/2024     | 18-03-2024          | 24-04-2024               | 1 Day   | Nil                            |
| 4       | Commercial Court at Rajarhat | North 24 Parganas, Nadia, Howrah, Hooghly  | MS (Com)                | 72/2024     | 08-09-2022          | 03-04-2024               | 1 Days  | 5                              |
| 5       | Commercial Court at Asansol  | Murshidabad, Birbhum, Bankura, Purba Bardhaman, Paschim Bardhaman and Purulia                      | Money Suit (Commercial) | 22/2024     | 22-03-2021          | 25-04-2024 (Uncontested) | 0 days  | 12                             |
| 6       | Commercial Court at Siliguri | Darjeeling, Coochbehar, Jalpaiguri, Kalimpong, Alipurduar, Noth Dinajpur, South Dinajpur and Malda |                         |             |                     | Nil                      |   |                                |